## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/26/2016

NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others

**UNDER SECTION** 

:397/398

Represented by Signature Name (in Capital) coursel for

Priya. N Shwetha ramdevan

Keerthi

## **ORDER**

Petitioners

Counsel representing both the parties are present. Both the counsels sought time for filing the final outcome of the settlement talks. Time extended at their request. Put up on 15/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)